CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

Contempt Petition No.180/00003/2018

<u>in</u>

Original Application No.812/2017

Tuesday, this the 6th day of February, 2018

CORAM:

Hon'ble Mr. U. Sarathchandran, Judicial Member Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

Dr.Sumith Sivanand S/o.K.Sivanandan Medical Insurance Officer ESIC Model and Super Speciality Hospital Asramom, Kollam - 691 002 Residing at Sree Nagar 55, Ullirupil Kadappakada, Kollam - 691 008

Petitioner

(By Advocate Mr.Kaleeswaram Raj)

Versus

- Lt.Gen Bipin Puri
 Director General
 Armed Forces Medical Services (DG-ID)
 Ministry of Defence, M Block, New Delhi-110 001
- Air Vice Marshal M.V. Singh Commandant Command Hospital (AF) Bengaluru - 560 001

Respondents

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(By Advocate - Mr.C.P.Ravikumar, ACGSC)

This Contempt Petition having been heard on 6.2.2018, the Tribunal on the same day delivered the following:

ORDER (ORAL)

Per: Hon'ble Mr.U.Sarathchandran, Judicial Member

Heard Mrs.Maitreyi Hedge representing Mr.Kaleeswaram Raj, learned counsel for the applicant and learned counsel for the respondents.

- 2. It was submitted by Shri.C.P.Ravikumar,ACGSC, learned counsel for respondents that original certificates/documents of the applicant which had been deposited with respondent nos.4 & 5 in the O.A have been brought to the Tribunal. Applicant also is present. The aforesaid documents were handed over to the applicant. Applicant submitted that he has received back all the documents mentioned in the O.A. Shri.C.P.Ravikumar, learned ACGSC submitted that the applicant has given an adknowledgement for having received the documents.
- 3. Mr.C.P.Ravi Kumar, learned ACGSC submitted that in response to the Contempt Petition, the respondents have filed reply statement. Same is taken on record.
- 4. In the above circumstance, there is nothing surviving in the CP(C) and hence the Contempt Petition is closed. Notices stand discharged.

(E.K. Bharat Bhushan) Administrative Member

(U. Sarathchandran)
Judicial Member

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List of Annexures

- 1. Annexure P1 True copy of the other dated 18.11.2017 in O.A No.180/812/2017
- 2. Annexure P2 True copy of the postal receipt dated 22.11.2017 along with the acknowledgment
- 3. Annexure P3 True copy of the letter dated 11.12.2017.
- 4. Annexure P4 True copy of the email dated 2.1.2018
- 5. Annexure R1 True copy of the Administrative instruction dated 17.5.2013.

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